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Date: 29/11/2025

(2024) 05 ITAT CK 0059

Income Tax Appellate Tribunal (Delhi G Bench)

Case No: Income Tax Appeal No. 318/DEL/2018

Sukhma Sons & Associates

APPELLANT

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JCIT RESPONDENT

Date of Decision: May 30, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 28, 36(1)(iii), 43B, 143(3)

Hon'ble Judges: Vikas Awasthy, J; Avdhesh Kumar Mishra, (AM)

Bench: Division Bench

Advocate: Mahavir Singh, Anuj Garg

Final Decision: Partly Allowed

Judgement